

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3901

ANSWERED ON:25.08.2011

RETAIL EXPANSION LICENCES FOR PNG

Pratapsinh Shri Chauhan Prabhatsinh;Purkayastha Shri Kabindra;Shantha J.;Shetkar Shri Suresh Kumar;Singh Shri Ravneet

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Petroleum and Natural Gas Regulatory Board (PNGRB) proposes to issue retail expansion licences for Piped Natural Gas (PNG) for households and Compressed Natural Gas (CNG) for the industrial sector and power plants;

(b) if so, the details thereof;

(c) the details of cities identified for the purpose. State-wise including Punjab; and

(d) the State-wise number of industrial and power units likely to be benefited by the expansion plan, including Punjab?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a): PNGRB issues authorization for development of City Gas Distribution Network through a bidding process. PNG and CNG form a part of the City Gas Distribution Network. Issuing PNG connections and setting up of CNG stations is done by the entity authorized for CGD network development in that geographical area.

(b) to (d): PNGRB has envisaged a roll out plan of CGD Network Development through competitive bidding in more than 300 possible geographical areas in the country on the basis of Expressions of Interest (EOI) submitted to the Board and suo motu basis. PNGRB has roll out plans for Punjab wherein the geographical areas/ cities of Amritsar, Bhatinda, Hoshiarpur, Jalandhar, Ludhiana, Mandi Govindgarh, Pathankot, Patiala, Rajpura, Nangal and Sangrur are identified for CGD Network Development in next 3-5 years. The entity authorized for CGD network development in any geographical area develops the network to connect to the existing and upcoming industrial and power plants subject to Petroleum and Natural Gas Regulatory Board Regulation, 2008.